

0
ITEM NO.102

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO.659 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

JAMIL KHAN

Respondent(s)

Date: 09/07/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s) Mr. Amit Lubhaya, Adv.
For Mr. Irshad Ahmad, Adv.

For Respondent(s) None

UPON hearing counsel the Court made the following
O R D E R

Despite service of notice upon the respondent, nobody has chosen to appear on his behalf.

We request the Supreme Court Legal Services Committee to engage a counsel to represent the respondent.

List the matter after four weeks.

| (Sanjay Kumar)

Court Master |

(Indu Satija)

| Court Master |